

Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision0

MEETING NUMBER : 38/82-ALC4/2009 MEETING DATE : 15.12.2009

The Meeting No.38/82 in the year 2009-10 to consider the cases under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2004-09 pertaining to products falling in Chapter 29 and 30 was held on 15.12.2009 under the Chairmanship of Addl DGFT, Shri V.K. Gupta in his chamber.

Following members were present:-

1. Shri Jasbir Singh, IA, Department of C&PC
2. Shri D.N. Mathur, Dy. IA, Department of Pharmaceuticals
3. Shri Rajinder Pal Singh, Dy. DGFT
4. Shri Shyam Lal, FTDO

Case No.B-374	M/S Uma Organics Pvt. Ltd.
NC Meeting No.38/AM10	F.No.01/83/050/01094/AM08
Meeting Date:15.12.2009	RA F.No.09/24/040/00206/AM08
Adv.Lic.No.0910031379 dated 03.09.2007	
Case decided to defer case for 12.01.2010 for comments of DOP/C&PC.	

Case No.B-375	M/S Sainor Laboratories Pvt. Ltd.
NC Meeting No.38/AM10	F.No.01/82/050/00598/AM08 F.No.01/82/050/00361/AM09 F.No.01/82/050/00359/AM08 F.No.01/82/050/00522/AM09 F.No.01/82/050/00859/AM09 F.No.01/82/050/01027/AM09
Meeting Date:15.12.2009	RA F.No.09/24/040/00497/AM07 RA F.No.09/24/040/00498/AM07 RA F.No.09/24/040/00555/AM08 RA F.No.09/24/040/00045/AM09 RA F.No.09/24/040/00187/AM09 RA F.No.09/24/040/00251/AM09
Adv.Lic.No.0910032864 dated 01.02.2008 Adv.Lic.No.0910032871 dated 05.02.2008 Adv.Lic.No.0910033433 dated 24.03.2008 Adv.Lic.No.0910033994 dated 16.05.2008	

Adv.Lic.No.0910034966 dated 07.08.2008	
Adv.Lic.No.0910035319 dated 18.09.2008	
Committee considered case as per agenda. The representatives of the firm including Managing Director appeared before the Committee and explained their case. They informed the Committee that though as per technical literature, the theoretical yield is 90%, practical yield obtained by them is only 72% and therefore the quantity of inputs allowed by the Committee is not sufficient for manufacture of export product. After detailed deliberations and in consultation with the representative of technical authority present in meeting, Committee decided to enhance the quantity of Lithium Metal to the extent of 0.30 kg/kg of export product against all the above advance licences without any other change in the earlier decisions of NC taken in 19/82 meeting dated 05.08.2008, 17/82 meeting dated 22.07.2008 and 33/82 meeting dated 11.11.2008. RA concerned may take further necessary action as per above decision of NC.	

Case No.C-24	M/S Gulbrandsen Chemicals Pvt. Ltd.
NC Meeting No.38/AM10	F.No.01/82/162/00210/AM09
Meeting Date:15.12.2009	
Case decided to defer case for 12.01.2010 for comments of Department of C&PC.	

1	Case No.:62/9/83-ALC1/2008	Party Name:EXON LABORATORIES PVT LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/83/050/00234/AM09/	RLA File :03/94/040/01245/AM08/	Lic.No/Date:0310466401 27.03.2008	Defer Date:12.01.2010
	Decision :Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

2	Case No.:39/9/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00272/AM09/	RLA File :03/94/040/01345/AM08/	Lic.No/Date:0310466954 01.04.2008	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Ministry of E&F.			

3	Case No.:79/9/83-ALC1/2008	Party Name:EXON LABORATORIES PVT LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/83/050/00251/AM09/	RLA File :03/94/040/01323/AM08/	Lic.No/Date:0310466988 01.04.2008	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

4	Case No.:43/14/83-ALC1/2008	Party Name:EXON LABORATORIES PVT LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/83/050/00413/AM09/	RLA File :03/94/040/00065/AM09/	Lic.No/Date:0310471590 19.05.2008	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

5	Case No.:47/14/83-ALC1/2008	Party Name:EXON LABORATORIES PVT LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/83/050/00417/AM09/	RLA File :03/94/040/00064/AM09/	Lic.No/Date:0310471586 19.05.2008	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

6	Case No.:2/11/85-ALC3/2008	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/85/050/00086/AM09/	RLA File :09/24/040/00079/AM09/	Lic.No/Date:0910034354 19.06.2008	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

7	Case No.:17/15/82-ALC4/2008	Party Name:EMAMI LIMITED,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00657/AM09/	RLA File :02/24/040/00062/AM09/	Lic.No/Date:0210114088 25.06.2008	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of DC(MSME).			

8	Case No.:53/15/82-ALC4/2008	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Approved
	HQ File :01/82/050/00693/AM09/	RLA File :31/24/040/00406/AM08/	Lic.No/Date:3110034279 01.07.2008	
	Decision :Case has already been approved by NC in its 37/82 meeting held on 15.12.2009.			

9	Case No.:12/17/82-ALC4/2008	Party Name:ANUS LABORATORIES LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00736/AM09/	RLA File :09/24/040/00552/AM08/	Lic.No/Date:0910034576 11.07.2008	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of C&PC.			

10	Case No.:26/20/82-ALC4/2008	Party Name:BIOCHEMICAL & SYNTHETIC PRODUCTS LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00819/AM09/	RLA File :09/24/040/00167/AM09/	Lic.No/Date:0910034850 30.07.2008	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

11	Case No.:39/22/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00902/AM09/	RLA File :03/94/040/00451/AM09/	Lic.No/Date:0310482900 18.08.2008	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

12	Case No.:19/26/82-ALC4/2008	Party Name:R L FINE CHEM	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01017/AM09/	RLA File :07/24/040/00297/AM09/	Lic.No/Date:0710059800 15.09.2008	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

13	Case No.:29/28/82-ALC4/2008	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01078/AM09/	RLA File :09/24/040/00237/AM09/	Lic.No/Date:0910035465 29.09.2008	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

14	Case No.:33/41/82-ALC4/2008	Party Name:INTERMED LABS PVT. LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01473/AM09/	RLA File :07/24/040/00371/AM09/	Lic.No/Date:0710060370 10.10.2008	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

15	Case No.:60/29/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01142/AM09/	RLA File :03/94/040/00672/AM09/	Lic.No/Date:0310489879 10.10.2008	Defer Date:12.01.2010

Decision : Committee decided to defer case for 12.01.2010 for comments of Ministry of E&F.

16	Case No.:4/31/82-ALC4/2008	Party Name:ALCON BIOSCIENCES PRIVATE LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01161/AM09/	RLA File :03/94/040/00851/AM08/	Lic.No/Date:0310490762 17.10.2008	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

17	Case No.:9/31/82-ALC4/2008	Party Name:SYMED LABS LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01166/AM09/	RLA File :09/24/040/00286/AM09/	Lic.No/Date:0910035677 17.10.2008	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

18	Case No.:3/32/82-ALC4/2008	Party Name:D.TOTLA PLASTIC	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01178/AM09/	RLA File :03/94/040/00710/AM09/	Lic.No/Date:0310491145 20.10.2008	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of C&PC.			

19	Case No.:6/32/82-ALC4/2008	Party Name:KRISHNA CHEMICAL INDUSTRIES	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01181/AM09/	RLA File :34/24/040/00136/AM09/	Lic.No/Date:3410022579 21.10.2008	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

20	Case No.:10/33/82-ALC4/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Approved													
	HQ File :01/82/050/01226/AM09/	RLA File :03/95/040/00306/AM08/	Lic.No/Date:0310492305 31.10.2008														
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/59/2006/Ch.II dated 14.12.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-																
<table><tr><td>Export product</td><td>Exp. Qty.</td><td>Sl.No.</td><td>Import items</td><td>Qty. allowed</td></tr><tr><td rowspan="2">3,3,5-Trimethyl Cyclohexanone</td><td rowspan="2">1 Kg.</td><td>1.</td><td>Acetone</td><td>1.547 kg</td></tr><tr><td></td><td></td><td></td></tr></table>					Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed	3,3,5-Trimethyl Cyclohexanone	1 Kg.	1.	Acetone	1.547 kg			
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed													
3,3,5-Trimethyl Cyclohexanone	1 Kg.	1.	Acetone	1.547 kg													

		2.	3% Palladium paste type 38H	0.000017 kg
RA concerned may take further necessary action as per above decision of NC.				

21	Case No.:26/33/82-ALC4/2008	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01242/AM09/	RLA File :09/24/040/00303/AM09/	Lic.No/Date:0910035860 06.11.2008	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

22	Case No.:29/41/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01469/AM09/	RLA File :03/94/040/00752/AM09/	Lic.No/Date:0310493255 06.11.2008	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of DC(MSME).			

23	Case No.:5/35/82-ALC4/2008	Party Name:BAYER CROPS SCIENCE LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01261/AM09/	RLA File :03/94/040/00689/AM09/	Lic.No/Date:0310493655 11.11.2008	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

24	Case No.:19/35/82-ALC4/2008	Party Name:VIJAYASRI ORGANICS LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01275/AM09/	RLA File :09/24/040/00287/AM09/	Lic.No/Date:0910035950 17.11.2008	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of DC(MSME).			

25	Case No.:3/36/82-ALC4/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Approved
	HQ File :01/82/050/01289/AM09/	RLA File :03/95/040/00676/AM09/	Lic.No/Date:0310494807 19.11.2008	
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/59/2006/Ch.II dated 14.12.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-			

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
3,3,5-Trimethyl Cyclohexanone	1 Kg.	1.	Acetone	1.547 kg
		2.	3% Palladium paste type 38H	0.000017 kg
RA concerned may take further necessary action as per above decision of NC.				

26	Case No.:16/38/82-ALC4/2008	Party Name:M.J. BIOPHARM PVT. LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01365/AM09/	RLA File :03/95/040/00621/AM09/	Lic.No/Date:0310496924 08.12.2008	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

27	Case No.:20/38/82-ALC4/2008	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01369/AM09/	RLA File :05/24/040/00574/AM09/	Lic.No/Date:0510232237 08.12.2008	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

28	Case No.:1/40/82-ALC4/2008	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01420/AM09/	RLA File :08/24/040/00187/AM09/	Lic.No/Date:0810076754 16.12.2008	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

29	Case No.:46/39/82-ALC4/2008	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01416/AM09/	RLA File :09/24/040/00352/AM09/	Lic.No/Date:0910036323 16.12.2008	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

30	Case No.:47/39/82-ALC4/2008	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01417/AM09/	RLA File :09/24/040/00355/AM09/	Lic.No/Date:0910036324 16.12.2008	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

31	Case No.:35/41/82-ALC4/2008	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01475/AM09/	RLA File :22/24/040/00055/AM09/	Lic.No/Date:2210008528 24.12.2008	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

32	Case No.:3/42/82-ALC4/2008	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01481/AM09/	RLA File :08/24/040/00193/AM09/	Lic.No/Date:0810077034 30.12.2008	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

33	Case No.:4/42/82-ALC4/2008	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01482/AM09/	RLA File :22/24/040/00053/AM09/	Lic.No/Date:2210008550 30.12.2008	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

34	Case No.:21/42/82-ALC4/2008	Party Name:BIOCHEMICAL & SYNTHETIC PRODUCTS LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01499/AM09/	RLA File :09/24/040/00357/AM09/	Lic.No/Date:0910036573 05.01.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

35	Case No.:27/42/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01505/AM09/	RLA File :03/94/040/00904/AM09/	Lic.No/Date:0310501134 05.01.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of DC(MSME).			

36	Case No.:28/42/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01506/AM09/	RLA File :03/94/040/00920/AM09/	Lic.No/Date:0310501141 05.01.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of DC(MSME).			

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Case No.:23/43/82-ALC4/2008	Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Approved	
HQ File :01/82/050/01532/AM09/	RLA File :05/24/040/00656/AM09/	Lic.No/Date:0510234079 06.01.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC (P.C. Division) vide their O.M. No.46011/75/2007-PC.II dated 14.12.2009, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Powerplast Resorcinol Formaldehyde/Modified resorcinolFormaldehyde Resins	1 Kg.	1.	Resorcinol	1.003 kg
		2.	Phenol	0.098 kg
		3.	Maleic/Fumaric	0.002 kg
RA concerned may take further necessary action as per above decision of NC.				

38	Case No.:13/43/82-ALC4/2008	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01522/AM09/	RLA File :31/24/040/00273/AM09/	Lic.No/Date:3110036930 07.01.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

39	Case No.:10/44/82-ALC4/2008	Party Name:KOPRAN LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01545/AM09/	RLA File :03/94/040/00538/AM09/	Lic.No/Date:0310502325 13.01.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

40	Case No.:25/43/82-ALC4/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01534/AM09/	RLA File :02/24/040/00248/AM09/	Lic.No/Date:0210122139 13.01.2009	Defer Date:12.01.2010
	Decision : Committee decided to forward a copy of application to Department of C&PC (P.C. Division) for their comments. Accordingly, case was deferred for 12.01.2010.			

41	Case No.:7/44/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01542/AM09/	RLA File :03/94/040/00931/AM09/	Lic.No/Date:0310502289	Defer

			13.01.2009	Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			
42	Case No.:9/44/82-ALC4/2008	Party Name:KOPRAN LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01544/AM09/	RLA File :03/94/040/00537/AM09/	Lic.No/Date:0310502324 13.01.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			
43	Case No.:4/44/82-ALC4/2008	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01539/AM09/	RLA File :09/24/040/00385/AM09/	Lic.No/Date:0910036721 15.01.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			
44	Case No.:26/44/82-ALC4/2008	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01561/AM09/	RLA File :22/24/040/00059/AM09/	Lic.No/Date:2210008587 16.01.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			
45	Case No.:21/44/82-ALC4/2008	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01556/AM09/	RLA File :05/24/040/00663/AM09/	Lic.No/Date:0510234650 19.01.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			
46	Case No.:22/44/82-ALC4/2008	Party Name:AKUMS DRUGS & PHARMACEUTICALS LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01557/AM09/	RLA File :05/24/040/00665/AM09/	Lic.No/Date:0510234676 19.01.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			
47	Case No.:25/44/82-ALC4/2008	Party Name:VIVIN LABORATORIES PRIVATE LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred

	HQ File :01/82/050/01560/AM09/	RLA File :09/24/040/00288/AM09/	Lic.No/Date:0910036749 20.01.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

48	Case No.:55/18/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00329/AM10/	RLA File :03/94/040/00949/AM09/	Lic.No/Date:0310503316 21.01.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

49	Case No.:5/45/82-ALC4/2008	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01569/AM09/	RLA File :07/24/040/00435/AM09/	Lic.No/Date:0710062501 22.01.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that Department of C&PC vide their letter No.14010/113/2007-Ch.II dated 17.07.2009 has called for the following information from the firm. 1. Chemical name of each export product. 2. Chemical name of Guaiacwood Oil. 3. Details of manufacturing process of each item with chemical equations, molecular formula and molecular weights. 4. Yield obtained in each step supported with authenticated technical literature. 5. CA certificate certifying the production of export item achieved by them for the last three years and corresponding consumption of different raw materials. It was, therefore, decided to remind the firm and defer the case for 12.01.2010.			

50	Case No.:8/45/82-ALC4/2008	Party Name:HETERO LABS LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01572/AM09/	RLA File :09/24/040/00389/AM09/	Lic.No/Date:0910036803 22.01.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

51	Case No.:12/45/82-ALC4/2008	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01576/AM09/	RLA File :09/24/040/00372/AM09/	Lic.No/Date:0910036817 23.01.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

52	Case No.:6/46/82-ALC4/2008	Party Name:PIONEER LABORATORIES PVT. LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01588/AM09/	RLA File :11/24/040/00069/AM09/	Lic.No/Date:1110019460 23.01.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of C&PC.			

53	Case No.:12/46/82-ALC4/2008	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01594/AM09/	RLA File :09/24/040/00384/AM09/	Lic.No/Date:0910036902 29.01.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

54	Case No.:13/46/82-ALC4/2008	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01595/AM09/	RLA File :09/24/040/00386/AM09/	Lic.No/Date:0910036903 29.01.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

55	Case No.:15/46/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01597/AM09/	RLA File :03/94/040/00985/AM09/	Lic.No/Date:0310504540 29.01.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

56	Case No.:19/46/82-ALC4/2008	Party Name:KOPRAN LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01601/AM09/	RLA File :03/94/040/00986/AM09/	Lic.No/Date:0310504570 30.01.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

57	Case No.:8/48/82-ALC4/2008	Party Name:PAB ORGANICS PVT.LTD,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01613/AM09/	RLA File :34/24/040/00200/AM09/	Lic.No/Date:3410023355 03.02.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

58	Case No.:6/48/82-ALC4/2008	Party Name:MSN LABORATORIES LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01611/AM09/	RLA File :09/24/040/00366/AM09/	Lic.No/Date:0910036958 04.02.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

59	Case No.:10/48/82-ALC4/2008	Party Name:MSN LABORATORIES LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01615/AM09/	RLA File :09/24/040/00367/AM09/	Lic.No/Date:0910036968 05.02.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

60	Case No.:11/48/82-ALC4/2008	Party Name:MAITHRI LABORATORIES (P) LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01616/AM09/	RLA File :09/24/040/00327/AM09/	Lic.No/Date:0910036969 05.02.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

61	Case No.:26/48/82-ALC4/2008	Party Name:T.C. HEALTH CARE PVT.LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01631/AM09/	RLA File :05/24/040/00645/AM09/	Lic.No/Date:0510235995 06.02.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

62	Case No.:23/48/82-ALC4/2008	Party Name:CIRON DRUGS & PHARMACEUTICALS P. LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01628/AM09/	RLA File :03/94/040/01007/AM09/	Lic.No/Date:0310506348 09.02.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

63	Case No.:34/48/82-ALC4/2008	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01639/AM09/	RLA File :09/24/040/00402/AM09/	Lic.No/Date:0910037046 11.02.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

64	Case No.:37/48/82-ALC4/2008	Party Name:SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01642/AM09/	RLA File :34/24/040/00199/AM09/	Lic.No/Date:3410023446 11.02.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

65	Case No.:1/49/82-ALC4/2008	Party Name:AVON ORGANICS LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01643/AM09/	RLA File :09/24/040/00416/AM09/	Lic.No/Date:0910037048 12.02.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

66	Case No.:3/49/82-ALC4/2008	Party Name:MEGA FINE PHARMA PVT.LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01645/AM09/	RLA File :03/95/040/00929/AM09/	Lic.No/Date:0310506992 12.02.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

67	Case No.:7/49/82-ALC4/2008	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01649/AM09/	RLA File :09/24/040/00412/AM09/	Lic.No/Date:0910037066 13.02.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

68	Case No.:21/49/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01663/AM09/	RLA File :03/94/040/01030/AM09/	Lic.No/Date:0310507849 18.02.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

69	Case No.:1/51/82-ALC4/2008	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01687/AM09/	RLA File :22/24/040/00066/AM09/	Lic.No/Date:2210008674 20.02.2009	Defer Date:12.01.2010

Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.

70	Case No.:10/51/82-ALC4/2008	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01696/AM09/	RLA File :22/24/040/00068/AM09/	Lic.No/Date:2210008686 25.02.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

71	Case No.:13/51/82-ALC4/2008	Party Name:INTERMED LABS PVT. LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01699/AM09/	RLA File :07/24/040/00642/AM09/	Lic.No/Date:0710063296 26.02.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

72	Case No.:58/18/82-ALC4/2009	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00332/AM10/	RLA File :09/24/040/00431/AM09/	Lic.No/Date:0910037268 03.03.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

73	Case No.:14/54/82-ALC4/2008	Party Name:SURYA PHARMACEUTICAL LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01716/AM09/	RLA File :22/24/040/00071/AM09/	Lic.No/Date:2210008712 11.03.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

74	Case No.:27/1/82-ALC4/2009	Party Name:M.J. BIOPHARM PVT. LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01747/AM09/	RLA File :03/95/040/00982/AM09/	Lic.No/Date:0310511508 16.03.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

75	Case No.:10/54/82-ALC4/2008	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01712/AM09/	RLA File :05/24/040/00769/AM09/	Lic.No/Date:0510238138 17.03.2009	Defer

Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			Date:12.01.2010
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76	Case No.:7/1/82-ALC4/2009	Party Name:KAMUD DRUGS PVT.LIMITED.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01727/AM09/	RLA File :31/24/040/00327/AM09/	Lic.No/Date:3110037707 17.03.2009	Defer Date:12.01.2010
Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.				

77	Case No.:4/54/82-ALC4/2008	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01706/AM09/	RLA File :07/24/040/00660/AM09/	Lic.No/Date:0710063727 19.03.2009	Defer Date:12.01.2010
Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.				

78	Case No.:65/18/82-ALC4/2009	Party Name:MSN LABORATORIES LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00339/AM10/	RLA File :09/24/040/00433/AM09/	Lic.No/Date:0910037452 19.03.2009	Defer Date:12.01.2010
Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.				

79	Case No.:13/1/82-ALC4/2009	Party Name:SOLARIS CHEMTECH INDUSTRIES LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01733/AM09/	RLA File :34/24/040/00232/AM09/	Lic.No/Date:3410023787 20.03.2009	Defer Date:12.01.2010
Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.				

80	Case No.:42/1/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01762/AM09/	RLA File :03/94/040/01026/AM09/	Lic.No/Date:0310512522 20.03.2009	Defer Date:12.01.2010
Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.				

81	Case No.:36/1/82-ALC4/2009	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/01756/AM09/	RLA File :34/24/040/00236/AM09/	Lic.No/Date:3410023843	Defer

			26.03.2009	Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			
82	Case No.:62/18/82-ALC4/2009	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00336/AM10/	RLA File :09/24/040/00469/AM09/	Lic.No/Date:0910037549 26.03.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			
83	Case No.:63/18/82-ALC4/2009	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00337/AM10/	RLA File :09/24/040/00470/AM09/	Lic.No/Date:0910037550 26.03.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			
84	Case No.:72/18/82-ALC4/2009	Party Name:WEXFORD LABORATORIES P LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00346/AM10/	RLA File :07/24/040/00679/AM09/	Lic.No/Date:0710063868 26.03.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			
85	Case No.:3/2/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00003/AM10/	RLA File :05/24/040/00686/AM09/	Lic.No/Date:0510239349 01.04.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			
86	Case No.:6/2/82-ALC4/2009	Party Name:SANDOZ PRIVATE LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00006/AM10/	RLA File :03/95/040/01031/AM09/	Lic.No/Date:0310514144 01.04.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			
87	Case No.:67/18/82-ALC4/2009	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred

	HQ File :01/82/050/00341/AM10/	RLA File :03/95/040/01043/AM09/	Lic.No/Date:0310514060 01.04.2009	Defer Date:05.01.2010
Decision : Committee decided to defer case for 05.01.2010 for comments of Department of Pharmaceuticals.				

88	Case No.:8/2/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00008/AM10/	RLA File :03/95/040/01035/AM09/	Lic.No/Date:0310514289 02.04.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

89	Case No.:9/2/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00009/AM10/	RLA File :03/94/040/01131/AM09/	Lic.No/Date:0310514341 02.04.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

90	Case No.:44/18/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00318/AM10/	RLA File :09/24/040/00477/AM09/	Lic.No/Date:0910037637 09.04.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 05.01.2010 for comments of Department of Pharmaceuticals.			

91	Case No.:6/3/82-ALC4/2009	Party Name:ENALTEC LABS PVT.LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00018/AM10/	RLA File :03/94/040/00007/AM10/	Lic.No/Date:0310515022 09.04.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

92	Case No.:66/18/82-ALC4/2009	Party Name:CORVINE CHEMICALS & PHARMACEUTICALS LIMITED,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00340/AM10/	RLA File :07/24/040/00009/AM10/	Lic.No/Date:0710064113 13.04.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 05.01.2010 for comments of Department of Pharmaceuticals.			

93	Case No.:21/18/82-ALC4/2009	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case
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	HQ File :01/82/050/00295/AM10/	RLA File :03/94/040/01082/AM09/	Lic.No/Date:0310515875 16.04.2009	Deferred Defer Date:05.01.2010
	Decision : Committee decided to defer case for 05.01.2010 for comments of Department of Pharmaceuticals.			

94	Case No.:69/18/82-ALC4/2009	Party Name:KUDOS CHEMIE LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00343/AM10/	RLA File :22/24/040/00001/AM10/	Lic.No/Date:2210008835 16.04.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 05.01.2010 for comments of Department of Pharmaceuticals.			

95	Case No.:10/4/82-ALC4/2009	Party Name:MAHARASHTRA ORGANO METALLIC CATALYSTS PVT.LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00031/AM10/	RLA File :03/95/040/00014/AM10/	Lic.No/Date:0310516148 17.04.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of C&PC.			

96	Case No.:33/14/82-ALC4/2009	Party Name:RAY CHEMICALS PRIVATE LIMITED,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00203/AM10/	RLA File :07/24/040/00003/AM10/	Lic.No/Date:0710064266 20.04.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

97	Case No.:1/5/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00034/AM10/	RLA File :09/24/040/00005/AM10/	Lic.No/Date:0910037716 22.04.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

98	Case No.:4/5/82-ALC4/2009	Party Name:ALEMBIC LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00037/AM10/	RLA File :34/24/040/00242/AM09/	Lic.No/Date:3410024018 22.04.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 05.01.2010 for comments of Department of Pharmaceuticals.			

99	Case No.:5/5/82-ALC4/2009	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:38/82-ALC4/2009	Status:Case
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			15.12.2009	Deferred
	HQ File :01/82/050/00038/AM10/	RLA File :34/24/040/00009/AM10/	Lic.No/Date:3410024019 22.04.2009	Defer Date:12.01.2010
Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.				

100	Case No.:78/18/82-ALC4/2009	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00352/AM10/	RLA File :09/24/040/00013/AM10/	Lic.No/Date:0910037741 23.04.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 05.01.2010 for comments of Department of Pharmaceuticals.			

101	Case No.:13/5/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00046/AM10/	RLA File :03/94/040/00024/AM10/	Lic.No/Date:0310517091 24.04.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

102	Case No.:14/5/82-ALC4/2009	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00047/AM10/	RLA File :04/24/040/00002/AM10/	Lic.No/Date:0410104217 24.04.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

103	Case No.:18/5/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00051/AM10/	RLA File :05/24/040/00019/AM10/	Lic.No/Date:0510240287 24.04.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

104	Case No.:19/5/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00052/AM10/	RLA File :05/24/040/00015/AM10/	Lic.No/Date:0510240292 24.04.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

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105	Case No.:20/5/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00053/AM10/	RLA File :05/24/040/00014/AM10/	Lic.No/Date:0510240296 24.04.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

106	Case No.:10/18/82-ALC4/2009	Party Name:UNIMAX CHEMICALS PVT LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00284/AM10/	RLA File :03/95/040/00042/AM10/	Lic.No/Date:0310518058 01.05.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

107	Case No.:11/18/82-ALC4/2009	Party Name:UNIMAX CHEMICALS PVT LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00285/AM10/	RLA File :03/95/040/01027/AM09/	Lic.No/Date:0310517971 01.05.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

108	Case No.:8/18/82-ALC4/2009	Party Name:UNIMAX LABORATORIES PVT.LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00282/AM10/	RLA File :03/95/040/00940/AM09/	Lic.No/Date:0310518060 01.05.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

109	Case No.:20/14/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00190/AM10/	RLA File :09/24/040/00044/AM10/	Lic.No/Date:0910037841 05.05.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

110	Case No.:26/14/82-ALC4/2009	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00196/AM10/	RLA File :22/24/040/00003/AM10/	Lic.No/Date:2210008912 11.05.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

111	Case No.:2/8/82-ALC4/2009	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00097/AM10/	RLA File :03/94/040/00976/AM09/	Lic.No/Date:0310519346 12.05.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of C&PC.			

112	Case No.:10/8/82-ALC4/2009	Party Name:AGIO PHARMACEUTICALS LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00105/AM10/	RLA File :03/94/040/00029/AM10/	Lic.No/Date:0310519664 13.05.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

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Case No.:5/8/82-ALC4/2009	Party Name:SAINOR LABORATORIES PVT LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Approved	
HQ File :01/82/050/00100/AM10/	RLA File :09/24/040/00046/AM10/	Lic.No/Date:0910037897 13.05.2009		
Decision : Committee considered the case as per agenda and in light of written comments forwarded by Department of C&PC vide U.O. No. 14010/8/2003/Ch.II dated 28.10.2009 and in consultation with representative of Technical authority present in the meeting decided to ratify norms under para 4.7 of Handbook of Procedures as per details below or as applied by firm whichever is lower:-				
Export Product	Qty. of Export	Sl. No.	Items of Import	Qty. of Import
n-Butyl Magnesium Chloride 24%	1 Kg.	1.	n-Butyl Chloride	0.200 kg
		2	Tetrahydrofuran	Not allowed in the absence of supporting technical literature
RA concerned may take further necessary action as per above decision of NC.				

114	Case No.:7/8/82-ALC4/2009	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00102/AM10/	RLA File :07/24/040/00053/AM10/	Lic.No/Date:0710064718 13.05.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

115	Case No.:11/8/82-ALC4/2009	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:38/82-ALC4/2009	Status:Case
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			15.12.2009	Deferred
	HQ File :01/82/050/00106/AM10/	RLA File :04/24/040/00021/AM10/	Lic.No/Date:0410104603 15.05.2009	Defer Date:12.01.2010
Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.				

116	Case No.:12/8/82-ALC4/2009	Party Name:HERBERT BROWN PHARMACEUTICAL & RESEARCH LABS	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00107/AM10/	RLA File :03/94/040/00078/AM10/	Lic.No/Date:0310520090 15.05.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

117	Case No.:16/18/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00290/AM10/	RLA File :03/94/040/00104/AM10/	Lic.No/Date:0310520417 19.05.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 05.01.2010 for comments of DIPP.			

118	Case No.:18/8/82-ALC4/2009	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00113/AM10/	RLA File :04/24/040/00035/AM10/	Lic.No/Date:0410104715 19.05.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

119	Case No.:2/10/82-ALC4/2009	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00126/AM10/	RLA File :07/24/040/00052/AM10/	Lic.No/Date:0710064909 21.05.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that Department of C&PC vide their letter No.14010/113/2007-Ch.II dated 17.07.2009 has called for the following information from the firm. 1. Chemical name of each export product. 2. Chemical name of Guaiacwood Oil. 3. Details of manufacturing process of each item with chemical equations, molecular formula and molecular weights. 4. Yield obtained in each step supported with authenticated technical literature. 5. CA certificate certifying the production of export item achieved by them for the last three years and corresponding consumption of different raw materials. It was, therefore, decided to remind the firm and defer the case for 12.01.2010.			

120	Case No.:35/18/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00309/AM10/	RLA File :03/94/040/00115/AM10/	Lic.No/Date:0310520711 21.05.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 05.01.2010 for comments of DIPP.			

121	Case No.:38/18/82-ALC4/2009	Party Name:ENALTEC LABS PVT.LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00312/AM10/	RLA File :03/94/040/00101/AM10/	Lic.No/Date:0310520653 21.05.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 05.01.2010 for comments of Department of Pharmaceuticals.			

122	Case No.:7/9/82-ALC4/2009	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00120/AM10/	RLA File :04/24/040/00040/AM10/	Lic.No/Date:0410104760 21.05.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

123	Case No.:8/9/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00121/AM10/	RLA File :03/94/040/00116/AM10/	Lic.No/Date:0310520649 21.05.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of DIPP.			

124	Case No.:9/9/82-ALC4/2009	Party Name:S.R.S.PHARMACEUTICALS PVT. LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00122/AM10/	RLA File :03/95/040/00057/AM10/	Lic.No/Date:0310520741 21.05.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

125	Case No.:39/18/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00313/AM10/	RLA File :03/94/040/00076/AM10/	Lic.No/Date:0310520964 22.05.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 05.01.2010 for comments of DC(MSME).			

126	Case No.:40/18/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00314/AM10/	RLA File :03/94/040/00068/AM10/	Lic.No/Date:0310520972 22.05.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 05.01.2010 for comments of DC(MSME)			

127	Case No.:41/18/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00315/AM10/	RLA File :03/94/040/00073/AM10/	Lic.No/Date:0310520968 22.05.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 05.01.2010 for comments of DC(MSME)			

128	Case No.:10/10/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00134/AM10/	RLA File :09/24/040/00060/AM10/	Lic.No/Date:0910038017 26.05.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of C&PC.			

129	Case No.:11/10/82-ALC4/2009	Party Name:EUROMED HEALTH PRIVATE LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00135/AM10/	RLA File :35/24/040/00004/AM10/	Lic.No/Date:3510026736 26.05.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals..			

130	Case No.:23/18/82-ALC4/2009	Party Name:AUCTUS PHARMA LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00297/AM10/	RLA File :09/24/040/00457/AM09/	Lic.No/Date:0910038018 26.05.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 05.01.2010 for comments of Department of Pharmaceuticals.			

131	Case No.:7/10/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00131/AM10/	RLA File :03/94/040/00136/AM10/	Lic.No/Date:0310521306 26.05.2009	Defer Date:12.01.2010

Decision : Committee decided to defer case for 12.01.2010 for comments of DC(MSME).

132	Case No.:8/10/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00132/AM10/	RLA File :03/94/040/00137/AM10/	Lic.No/Date:0310521317 26.05.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of DC(MSME).			

133	Case No.:9/10/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00133/AM10/	RLA File :03/94/040/00059/AM10/	Lic.No/Date:0310521318 26.05.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of DC(MSME).			

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Case No.:24/18/82-ALC4/2009	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Approved	
HQ File :01/82/050/00298/AM10/	RLA File :03/94/040/00027/AM10/	Lic.No/Date:0310521503 27.05.2009		
Decision : Committee considered the case as per agenda and in light of written comments forwarded by Department of C&PC vide U.O. No. 14010/110/2007/Ch.II dated 20.10.2009 and in consultation with representative of Technical authority present in the meeting decided to ratify norms under para 4.7 of Handbook of Procedures as per details below or as applied by firm whichever is lower:-				
Export Product	Qty. of Export	Sl. No.	Items of Import	Qty. of Import
EDTA Diammonium (liquid) Assay Min. 40%	1 Kg.	1.	EDTA (Ethylene Diamine Tetra Acetic Acid) Assay Min 98%	0.377 kg
RA concerned may take further necessary action as per above decision of NC.				

135	Case No.:36/18/82-ALC4/2009	Party Name:CHEMILL NUTRACEUTICALS PVT.LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00310/AM10/	RLA File :03/94/040/00148/AM10/	Lic.No/Date:0310521537 27.05.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 05.01.2010 for comments of Department of C&PC.			

136	Case No.:13/10/82-ALC4/2009	Party Name:VASUDHA PHARMA CHEM LTD	Meet No/Date:38/82-ALC4/2009	Status:Case Deferred
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			15.12.2009	
	HQ File :01/82/050/00137/AM10/	RLA File :09/24/040/00055/AM10/	Lic.No/Date:0910038020 28.05.2009	Defer Date:12.01.2010
Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.				

137	Case No.:14/10/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00138/AM10/	RLA File :09/24/040/00036/AM10/	Lic.No/Date:0910038023 28.05.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

138	Case No.:14/18/82-ALC4/2009	Party Name:WOCKHARDT LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00288/AM10/	RLA File :03/95/040/00084/AM10/	Lic.No/Date:0310521745 28.05.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 05.01.2010 for comments of Department of Pharmaceuticals.			

139	Case No.:15/10/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00139/AM10/	RLA File :09/24/040/00041/AM10/	Lic.No/Date:0910038025 28.05.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

140	Case No.:34/18/82-ALC4/2009	Party Name:FINE ORGANIC INDUSTRIES PVT. LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Approved
	HQ File :01/82/050/00308/AM10/	RLA File :03/94/040/00144/AM10/	Lic.No/Date:0310521758 28.05.2009	
	Decision : Committee considered the case as per agenda and in light of written comments forwarded by Department of C&PC vide U.O. No. 14010/39/2008/Ch.II dated 11.09.2009 and in consultation with representative of Technical authority present in the meeting decided to ratify norms under para 4.7 of Handbook of Procedures as per details below or as applied by firm whichever is lower:-			
	Export Product	Qty. of Export	Sl. No.	Items of Import
	Monoglyceride (GMS) (Glycerol Monostearate)	1 Kg.	1.	Hyderogenated Palm Stearin
			2	Glycerine
RA concerned may take further necessary action as per above decision of NC.				

141	Case No.:17/18/82-ALC4/2009	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00291/AM10/	RLA File :03/95/040/00124/AM10/	Lic.No/Date:0310522329 02.06.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 05.01.2010 for comments of Department of Pharmaceuticals.			

142	Case No.:37/18/82-ALC4/2009	Party Name:MSN PHARMACHEM PRIVATE LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00311/AM10/	RLA File :09/24/040/00053/AM10/	Lic.No/Date:0910038076 02.06.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 05.01.2010 for comments of Department of Pharmaceuticals.			

143	Case No.:42/18/82-ALC4/2009	Party Name:MAITHRI LABORATORIES (P) LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00316/AM10/	RLA File :09/24/040/00068/AM10/	Lic.No/Date:0910038079 02.06.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 05.01.2010 for comments of Department of Pharmaceuticals.			

144	Case No.:6/30/82-ALC4/2009	Party Name:GITANJALI CHEMICALS PVT LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00607/AM10/	RLA File :03/94/040/00143/AM10/	Lic.No/Date:0310522289 02.06.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

145	Case No.:32/18/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00306/AM10/	RLA File :09/24/040/00410/AM09/	Lic.No/Date:0910038108 03.06.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 05.01.2010 for comments of Department of Pharmaceuticals.			

146	Case No.:9/13/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00149/AM10/	RLA File :03/94/040/00063/AM10/	Lic.No/Date:0310522513 03.06.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of DC(MSME).			

147	Case No.:16/13/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00156/AM10/	RLA File :05/24/040/00129/AM10/	Lic.No/Date:0510243123 05.06.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

148	Case No.:17/13/82-ALC4/2009	Party Name:OTSUKA CHEMICAL (INDIA) LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00157/AM10/	RLA File :05/24/040/00046/AM10/	Lic.No/Date:0510243222 08.06.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

149	Case No.:18/13/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00158/AM10/	RLA File :05/24/040/00132/AM10/	Lic.No/Date:0510243226 08.06.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

150	Case No.:19/13/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00159/AM10/	RLA File :05/24/040/00133/AM10/	Lic.No/Date:0510243230 08.06.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

151	Case No.:21/13/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00161/AM10/	RLA File :05/24/040/00134/AM10/	Lic.No/Date:0510243231 08.06.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

152	Case No.:25/13/82-ALC4/2009	Party Name:OTSUKA CHEMICAL (INDIA) LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00165/AM10/	RLA File :05/24/040/00047/AM10/	Lic.No/Date:0510243291 08.06.2009	Defer Date:12.01.2010

Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.

153	Case No.:26/13/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00166/AM10/	RLA File :05/24/040/00112/AM10/	Lic.No/Date:0510243367 09.06.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 15.12.2009 for comments of Department of Pharmaceuticals.			

154	Case No.:4/18/82-ALC4/2009	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00278/AM10/	RLA File :03/94/040/00978/AM09/	Lic.No/Date:0310523220 09.06.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of C&PC.			

155	Case No.:23/13/82-ALC4/2009	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00163/AM10/	RLA File :09/24/040/00018/AM10/	Lic.No/Date:0910038170 10.06.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of C&PC.			

156	Case No.:25/18/82-ALC4/2009	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Approved
	HQ File :01/82/050/00299/AM10/	RLA File :03/95/040/00072/AM10/	Lic.No/Date:0310523436 10.06.2009	
	Decision : Committee considered the case as per agenda and in light of written comments forwarded by Department of C&PC vide U.O. No. 14010/30/2007/Ch.II dated 14.12.2009 and in consultation with representative of Technical authority present in the meeting decided to ratify norms under para 4.7 of Handbook of Procedures as per details below or as applied by firm whichever is lower:-			

Export Product	Qty. of Export	Sl. No.	Items of Import	Qty. of Import
Diethyl amino Ethanol (DEAE)/2-2-Diethyl aminoEthanol	1 Kg.	1.	Diethylamine	0.657 kg
		2.	Ethyleneoxide	0.332 kg
Piperidine Ethanol/N-2 Hydroxyethyl Piperidine	1 kg.	1.	Piperidine	0.694 kg
		2.	Ethylene Oxide	0.351 kg
Polyethylene Glycol (VICAPEG 1450/1500)	1 Kg.	1.	Ethylene Oxide	0.939 kg
		2.	Diethylene Glycol	0.067 kg
Nony Phenol Ethoxylate (Vinol Re	1 Kg.	1.	Nony Phenol	0.388 kg

800/Vinol Re 100/6, Nonyl Phenol 6 Mole Ethoxylate	2.	Ethylene Oxide	0.550 kg
RA concerned may take further necessary action as per above decision of NC.			

157	Case No.:28/13/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00168/AM10/	RLA File :03/94/040/00206/AM10/	Lic.No/Date:0310523657 11.06.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

158	Case No.:29/13/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00169/AM10/	RLA File :03/94/040/00207/AM10/	Lic.No/Date:0310523667 11.06.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of DIPP.			

159	Case No.:30/13/82-ALC4/2009	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00170/AM10/	RLA File :07/24/040/00103/AM10/	Lic.No/Date:0710065349 11.06.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

160	Case No.:26/18/82-ALC4/2009	Party Name:ENALTEC LABS PVT.LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00300/AM10/	RLA File :03/94/040/00141/AM10/	Lic.No/Date:0310524174 15.06.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 05.01.2010 for comments of Department of Pharmaceuticals.			

161	Case No.:21/19/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00399/AM10/	RLA File :09/24/040/00075/AM10/	Lic.No/Date:0910038244 16.06.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

162	Case No.:22/19/82-ALC4/2009	Party Name:ACACIA LIFE SCIENCES PVT LTD.	Meet No/Date:38/82-ALC4/2009	Status:Case
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			15.12.2009	Deferred
	HQ File :01/82/050/00400/AM10/	RLA File :09/24/040/00001/AM10/	Lic.No/Date:0910038246 16.06.2009	Defer Date:12.01.2010
Decision : Committee decided to defer case for 12.01.2010 for comments of Department of C&PC.				

163	Case No.:23/19/82-ALC4/2009	Party Name:DIVIS PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00401/AM10/	RLA File :09/24/040/00069/AM10/	Lic.No/Date:0910038245 16.06.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

164	Case No.:43/18/82-ALC4/2009	Party Name:HEMMO PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00317/AM10/	RLA File :03/94/040/00018/AM10/	Lic.No/Date:0310524605 17.06.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Bio-technology.			

165	Case No.:20/18/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00294/AM10/	RLA File :03/94/040/00087/AM10/	Lic.No/Date:0310524765 18.06.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 05.01.2010 for comments of DC(MSME).			

166	Case No.:30/19/82-ALC4/2009	Party Name:SURYA PHARMACEUTICAL LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00408/AM10/	RLA File :22/24/040/00015/AM10/	Lic.No/Date:2210009018 22.06.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

167	Case No.:71/18/82-ALC4/2009	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00345/AM10/	RLA File :22/24/040/00011/AM10/	Lic.No/Date:2210009016 22.06.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 05.01.2010 for comments of Department of Pharmaceuticals.			

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168	Case No.:27/19/82-ALC4/2009	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00405/AM10/	RLA File :09/24/040/00113/AM10/	Lic.No/Date:0910038400 02.07.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

169	Case No.:1/17/82-ALC4/2009	Party Name:INTERMED LABS PVT. LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00264/AM10/	RLA File :07/24/040/00135/AM10/	Lic.No/Date:0710065750 03.07.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 05.01.2010 for comments of Department of Pharmaceuticals.			

170	Case No.:15/19/82-ALC4/2009		Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Approved
	HQ File :01/82/050/00393/AM10/		RLA File :03/95/040/00220/AM10/	Lic.No/Date:0310527397 06.07.2009	
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their O.M. No.46011/57/2009-PC.II dated 30.11.2009, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
	Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
	Paraxylene	1 MT	1.	Reformat	1.376 MT
			2.	Relevant Catalyst and Chemicals used in the manufacture of Paraxylene	CIF value limited to 0.90% value of exports
	RA concerned may take further necessary action as per above decision of NC.				

171	Case No.:2/17/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00265/AM10/	RLA File :09/24/040/00121/AM10/	Lic.No/Date:0910038452 06.07.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 05.01.2010 for comments of Department of Pharmaceuticals.			

172	Case No.:3/17/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00266/AM10/	RLA File :03/94/040/00279/AM10/	Lic.No/Date:0310527467	Defer

		06.07.2009	Date:05.01.2010
Decision : Committee decided to defer case for 05.01.2010 for comments of Department of Pharmaceuticals.			

173	Case No.:4/17/82-ALC4/2009	Party Name:SARAF CHEMICALS LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00267/AM10/	RLA File :03/95/040/00207/AM10/	Lic.No/Date:0310527468 06.07.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 05.01.2010 for comments of Department of C&PC.			

174	Case No.:5/17/82-ALC4/2009	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00268/AM10/	RLA File :03/95/040/00102/AM10/	Lic.No/Date:0310527449 06.07.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 05.01.2010 for comments of Department of C&PC.			

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Case No.:19/19/82-ALC4/2009	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Approved	
HQ File :01/82/050/00397/AM10/	RLA File :03/95/040/00206/AM10/	Lic.No/Date:0310527638 07.07.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/42/2009-Ch.II dated 07.11.2009 and in consultation with technical authority present in the meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Stearyl Amine 20 mole ethoxylate	1 kg.	1.	Stearyl Amine	0.193 kg
		2.	Ethylene Oxide	0.697 kg
		3.	Diethylene Glycol	Not allowed as the role of this item in the manufacturing process is not clear
RA concerned may take further necessary action as per above decision of NC.				

176	Case No.:7/17/82-ALC4/2009	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00270/AM10/	RLA File :07/24/040/00051/AM10/	Lic.No/Date:0710065810 07.07.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 05.01.2010 for comments of Department of Pharmaceuticals.			

177	Case No.:16/19/82-ALC4/2009	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00394/AM10/	RLA File :08/24/040/00072/AM10/	Lic.No/Date:0810081332 08.07.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

178	Case No.:8/17/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00271/AM10/	RLA File :05/24/040/00208/AM10/	Lic.No/Date:0510245316 08.07.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 05.01.2010 for comments of Department of Pharmaceuticals.			

179	Case No.:9/17/82-ALC4/2009	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00272/AM10/	RLA File :09/24/040/00101/AM10/	Lic.No/Date:0910038523 09.07.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of C&PC.			

180	Case No.:10/17/82-ALC4/2009	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00273/AM10/	RLA File :05/24/040/00203/AM10/	Lic.No/Date:0510245516 10.07.2009	Defer Date:05.01.2010
	Decision : Committee decided to defer case for 05.01.2010 for comments of Department of Pharmaceuticals.			

181	Case No.:11/17/82-ALC4/2009	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00274/AM10/	RLA File :05/24/040/00204/AM10/	Lic.No/Date:0510245517 10.07.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

182	Case No.:1/19/82-ALC4/2009	Party Name:LIFE LINE INDUSTRIES LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00379/AM10/	RLA File :03/95/040/00170/AM10/	Lic.No/Date:0310530722 27.07.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

183	Case No.:4/19/82-ALC4/2009	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00382/AM10/	RLA File :03/94/040/00307/AM10/	Lic.No/Date:0310531016 28.07.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of C&PC.			

184	Case No.:6/19/82-ALC4/2009	Party Name:SRIDHANADA LABORATORIES	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Approved									
	HQ File :01/82/050/00384/AM10/	RLA File :09/24/040/00142/AM10/	Lic.No/Date:0910038725 29.07.2009										
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/52/2006/Ch.II dated 08.06.2008 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- <table border="1"> <thead> <tr> <th>Export product</th><th>Exp. Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td>Syringaldehyde (4 Hydroxy-3, 5 Dimethoxy Benzaldehyde)</td><td>1 Kg.</td><td>1.</td><td>5-Bromovanillin</td><td>1.41 kg</td></tr> </tbody> </table> RA concerned may take further necessary action as per above decision of NC.				Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed	Syringaldehyde (4 Hydroxy-3, 5 Dimethoxy Benzaldehyde)	1 Kg.	1.	5-Bromovanillin
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed									
Syringaldehyde (4 Hydroxy-3, 5 Dimethoxy Benzaldehyde)	1 Kg.	1.	5-Bromovanillin	1.41 kg									

185	Case No.:32/19/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00410/AM10/	RLA File :09/24/040/00135/AM10/	Lic.No/Date:0910038751 31.07.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

186	Case No.:33/19/82-ALC4/2009	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00411/AM10/	RLA File :04/24/040/00098/AM10/	Lic.No/Date:0410106590 31.07.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

187	Case No.:1/21/82-ALC4/2009	Party Name:WOCKHARDT LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00428/AM10/	RLA File :03/95/040/00263/AM10/	Lic.No/Date:0310532916 07.08.2009	Defer Date:12.01.2010

Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.

188	Case No.:9/34/82-ALC4/2009	Party Name:SURYA PHARMACEUTICAL LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00654/AM10/	RLA File :22/24/040/00021/AM10/	Lic.No/Date:2210009180 20.08.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

189	Case No.:10/34/82-ALC4/2009	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00655/AM10/	RLA File :09/24/040/00150/AM10/	Lic.No/Date:0910039074 27.08.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

190	Case No.:2/26/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00534/AM10/	RLA File :09/24/040/00185/AM10/	Lic.No/Date:0910039258 09.09.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of C&PC.			

191	Case No.:3/26/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.& MOREPEN INTERNATION	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00535/AM10/	RLA File :05/24/040/00298/AM10/	Lic.No/Date:0510248980 09.09.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

192	Case No.:5/26/82-ALC4/2009	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00537/AM10/	RLA File :03/94/040/00449/AM10/	Lic.No/Date:0310537058 10.09.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

193	Case No.:10/26/82-ALC4/2009	Party Name:WOCKHARDT LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00542/AM10/	RLA File :03/95/040/00347/AM10/	Lic.No/Date:0310537240	Defer

		11.09.2009	Date:12.01.2010
Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

194	Case No.:39/34/82-ALC4/2009	Party Name:PERFECT BIOTECH	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00684/AM10/	RLA File :03/95/040/00386/AM10/	Lic.No/Date:0310538367 17.09.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Ministry of FPI.			

195	Case No.:42/34/82-ALC4/2009	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00687/AM10/	RLA File :34/24/040/00095/AM10/	Lic.No/Date:3410025105 17.09.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of C&PC.			

196	Case No.:14/34/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00659/AM10/	RLA File :09/24/040/00235/AM10/	Lic.No/Date:0910039409 25.09.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

197	Case No.:15/34/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00660/AM10/	RLA File :09/24/040/00213/AM10/	Lic.No/Date:0910039410 25.09.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

198	Case No.:10/30/82-ALC4/2009	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00611/AM10/	RLA File :08/24/040/00174/AM10/	Lic.No/Date:0810083512 12.10.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

199	Case No.:1/38/82-ALC4/2009	Party Name:MOHINI ORGANICS PVT. LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred

	HQ File :01/82/050/00774/AM10/	RLA File :03/95/040/00514/AM10/	Lic.No/Date:0310548001 27.11.2009	Defer Date:12.01.2010
Decision : Committee decided to defer case for 12.01.2010 for comments of Department of C&PC.				

200	Case No.:2/38/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00775/AM10/	RLA File :03/95/040/00482/AM10/	Lic.No/Date:0310548046 27.11.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

201	Case No.:3/38/82-ALC4/2009	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00776/AM10/	RLA File :07/24/040/00323/AM10/	Lic.No/Date:0710068523 30.11.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

202	Case No.:4/38/82-ALC4/2009	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00777/AM10/	RLA File :03/95/040/00521/AM10/	Lic.No/Date:0310548240 30.11.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of C&PC.			

203	Case No.:5/38/82-ALC4/2009	Party Name:LIFE LINE INDUSTRIES LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00778/AM10/	RLA File :03/95/040/00553/AM10/	Lic.No/Date:0310548279 30.11.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

204	Case No.:6/38/82-ALC4/2009	Party Name:LIFE LINE INDUSTRIES LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00779/AM10/	RLA File :03/95/040/00541/AM10/	Lic.No/Date:0310548289 30.11.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

205	Case No.:10/38/82-ALC4/2009	Party Name:SHIVA PHARMACHEM PVT. LTD,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case
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HQ File :01/82/050/00783/AM10/	RLA File :34/24/040/00134/AM10/	Lic.No/Date:3410025759 01.12.2009	Deferred Defer Date:12.01.2010
Decision : Committee decided to defer case for 12.01.2010 for comments of Department of C&PC.			

206	Case No.:11/38/82-ALC4/2009	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00784/AM10/	RLA File :03/94/040/00743/AM10/	Lic.No/Date:0310548591 01.12.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of C&PC.			

207	Case No.:7/38/82-ALC4/2009	Party Name:PROMED EXPORTS PVT.LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00780/AM10/	RLA File :05/24/040/00382/AM10/	Lic.No/Date:0510253729 01.12.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

208	Case No.:8/38/82-ALC4/2009	Party Name:PROMED EXPORTS PVT.LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00781/AM10/	RLA File :05/24/040/00381/AM10/	Lic.No/Date:0510253730 01.12.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

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Case No.:9/38/82-ALC4/2009	Party Name:BALAJI AMINES LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Approved	
HQ File :01/82/050/00782/AM10/	RLA File :31/24/040/00175/AM10/	Lic.No/Date:3110040884 01.12.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/68/2006/Ch.II dated 23.11.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Morpholine	1 Kg.	1.	Diethylene Glycol	1.354 kg
		2.	Ammonia Anhydrous	0.217 kg
RA concerned may take further necessary action as per above decision of NC.				

210	Case No.:12/38/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00785/AM10/	RLA File :03/94/040/00711/AM10/	Lic.No/Date:0310548835 03.12.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

211	Case No.:13/38/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00786/AM10/	RLA File :03/94/040/00714/AM10/	Lic.No/Date:0310548841 03.12.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

212	Case No.:14/38/82-ALC4/2009	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00787/AM10/	RLA File :05/23/040/00098/AM10/	Lic.No/Date:0510253834 03.12.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of C&PC.			

213	Case No.:15/38/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00788/AM10/	RLA File :09/24/040/00362/AM10/	Lic.No/Date:0910040144 03.12.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of C&PC.			

214	Case No.:16/38/82-ALC4/2009	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00789/AM10/	RLA File :09/24/040/00352/AM10/	Lic.No/Date:0910040145 03.12.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of C&PC.			

215	Case No.:17/38/82-ALC4/2009	Party Name:PRACHI PHARMACEUTICALS PVT LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00790/AM10/	RLA File :03/95/040/00565/AM10/	Lic.No/Date:0310549028 03.12.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of C&PC.			

216	Case No.:18/38/82-ALC4/2009	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00791/AM10/	RLA File :08/24/040/00203/AM10/	Lic.No/Date:0810084675 03.12.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

217	Case No.:19/38/82-ALC4/2009	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Approved
	HQ File :01/82/050/00792/AM10/	RLA File :08/24/040/00219/AM10/	Lic.No/Date:0810084677 03.12.2009	
	Decision :Committee decided to close the case as Advance Authorisation has been issued under para 4.7.1 of HBP.			

218	Case No.:20/38/82-ALC4/2009	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00793/AM10/	RLA File :09/24/040/00355/AM10/	Lic.No/Date:0910040146 03.12.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of C&PC.			

219	Case No.:21/38/82-ALC4/2009	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00794/AM10/	RLA File :09/24/040/00367/AM10/	Lic.No/Date:0910040147 03.12.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of C&PC.			

220	Case No.:22/38/82-ALC4/2009	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00795/AM10/	RLA File :07/24/040/00339/AM10/	Lic.No/Date:0710068661 03.12.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

221	Case No.:24/38/82-ALC4/2009	Party Name:AKZO NOBEL CHEMICALS (INDIA) LIMITED.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00797/AM10/	RLA File :31/24/040/00169/AM10/	Lic.No/Date:3110040935 03.12.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of C&PC.			

222	Case No.:23/38/82-ALC4/2009	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Approved
	HQ File :01/82/050/00796/AM10/	RLA File :08/24/040/00239/AM10/	Lic.No/Date:0810084684 04.12.2009	
	Decision :Committee decided to close the case as Advance Authorisation has been issued under para 4.7.1 of HBP.			

223	Case No.:25/38/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Approved
	HQ File :01/82/050/00798/AM10/	RLA File :03/95/040/00563/AM10/	Lic.No/Date:0310549167 04.12.2009	
	Decision :Committee decided to close the case as Advance Authorisation has been issued under para 4.7.1 of HBP.			

224	Case No.:26/38/82-ALC4/2009	Party Name:WOCKHARDT LIMITED	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00799/AM10/	RLA File :03/95/040/00561/AM10/	Lic.No/Date:0310549189 04.12.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

225

Case No.:27/38/82-ALC4/2009	Party Name:SPAK ORGOCHEM (INDIA) PVT. LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Approved	
HQ File :01/82/050/00800/AM10/	RLA File :03/95/040/00555/AM10/	Lic.No/Date:0310549210 04.12.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC dated 12.11.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Sorbitan Mono Stearate	1 Kg.	1.	Stearic Acid	0.634 kg
		2.	Sorbitol 70%	0.480 kg
RA concerned may take further necessary action as per above decision of NC.				

226	Case No.:28/38/82-ALC4/2009	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00801/AM10/	RLA File :07/24/040/00335/AM10/	Lic.No/Date:0710068685 04.12.2009	Defer Date:12.01.2010

Decision : Committee decided to defer case for 12.01.2010 for comments of Department of C&PC.

227	Case No.:29/38/82-ALC4/2009	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00802/AM10/	RLA File :05/24/040/00383/AM10/	Lic.No/Date:0510253942 04.12.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

228	Case No.:30/38/82-ALC4/2009	Party Name:OTSUKA CHEMICAL (INDIA) LTD.	Meet No/Date:38/82-ALC4/2009 15.12.2009	Status:Case Deferred
	HQ File :01/82/050/00803/AM10/	RLA File :05/24/040/00388/AM10/	Lic.No/Date:0510253944 04.12.2009	Defer Date:12.01.2010
	Decision : Committee decided to defer case for 12.01.2010 for comments of Department of Pharmaceuticals.			

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